NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

TRANSFER PETITION NO.			
COMPANY PETITION / APPLICATION NO.	CP NO.183/252/HDB/2017		
NAME OF THE COMPANY	ITPIL Software Solutions Pvt Ltd		
NAME OF THE PETITIONER(S)	ITPIL Software Solutions Pvt Ltd		
NAME OF THE RESPONDENT(S)	Registrar of Companies		
UNDER SECTION	252		

Counsel for Petitioner(s):

Counsel for Petitioner (3)•		
Name∙of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
M. MADHUSUDAN	CA	mordhutcac	M. Madhundan
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Counsel for Respondent(s):

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Name of the	Designation	e-mail &	signature	
Counsel(s)		Telephone no.		
Couriscijs				

ORDER

Heard. Shri M.Madhusudan, Ld. C.A. for Petitioner.

Shri M.Madhusudan submitted that RoC report is still pending, sought time for 10 days.

Case is posted to 21.11.2017

Member (T)

Member (J)